

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-2
492/252/ND/2020

IN THE MATTER OF:

FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED

....APPELLANT

Vs.

Registrar of Companies

.....RESPONDENT

SECTION

U/s 252

Order delivered on 15.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:

For the OL

:

For the RD

:

For the I.T. Deptt.

: Mr. Shlok Chandra, St. Counsel

ORDER

Counsel for the Applicant is present. Counsel for the I.T. Department is present. No representation on behalf of RoC. The Registry is directed to issue notice to the RoC. The Counsel for the Applicant is permitted to serve private notice on the RoC, along with the copy of the petition and file proof of service along with affidavit on or before next date of hearing.

List the matter on 11th February, 2021.

-Sol-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sol-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)